

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03-12-2020 AT 10.30AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI. B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2019
NAME OF THE PETITIONER(S) : M.G.HELEN & 2 OTHERS
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242 OF CA 2013

ORDER

Ld. Counsel Ms. Preethi S Arasu for the Applicant and Ld. Counsel
Ms. S. Manjula Devi for the Respondent are present.

Counsel for the Respondent states that it is the closely held family unit and there
is a possibility of settlement.

List the matter on **28.01.2021** for further hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs